

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 286/95

Friday, this the 8th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Attakoya, S/o Nallakoya,
Puthiyillam House, Androth.
(Graduate Assistant, Government
High School, Androth).

.. Applicant

By Advocate Mr M R Rajendran Nair.

Vs

1 The Director of Education,
Union Territory of Lakshadweep,
Kavaratti.

2 The Principal,
Mahatma Gandhi College, Androth.

3 The Administrator,
Union Territory of Lakshadweep,
Kavaratti.

4 B Cheriyakoya, Warden,
Mahatma Gandhi College Hostel,
Androth.

.. Respondents

The application having been heard on 8th March 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to appoint him as
Warden, Mahatma Gandhi College in place of fourth
respondent. It is stated by applicant in M.A. 225/96
that fourth respondent has since been transferred and
that there is no hurdle in appointing him as Warden
in the Mahatma Gandhi College, Androth. If fourth
respondent has demitted office, a vacancy would arise.
Whether applicant should be appointed to that vacancy

is a matter which should be considered by respondents 1 and 3. They will do so before making a regular appointment to the post.

2 Original application is disposed of with the aforesaid directions. No costs.

Dated the 8th March, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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